NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 17.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 144/16	TP 68/17	Hearing	433(e)	Cords Cable Industries Ltd., Vs DF Power Systems Pvt. Ltd.,

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

SIGNATURE

REPRESENTATION TO WHOM

Counsel for petitioner is present. He is directed to comply the relevant provisions and rules of I&B Code applicable to this case. He is further directed to file correct address of the respondents.

List it on 14.06.2017.

MEMBER (J)

MEMBER (T)